

Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what are the names and location of Wakf properties in the Union Territory of Delhi;

(b) whether it is a fact that most of the Wakf properties in Delhi are unauthorisedly occupied by organised gangs of anti-social elements;

(c) what action the Central Government and the Delhi Administration have taken or propose to take to get the said Wakf properties vacated; and

(d) what are the norms and conditions laid down by the Delhi Wakf Board for leasing out of Wakf properties?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Complete particulars including names and locations of 1696 Wakf properties surveyed so far in the Union territory of Delhi have been notified in the Delhi Official Gazette from time to time.

(b) and (c) A number of such Wakf properties are in unauthorised occupation and the Delhi Wakf Board has been approaching the Civil courts for the eviction of such unauthorised occupants.

(d) No set rules for leasing out of Wakf properties have been laid down by the Delhi Wakf Board. Leases are granted by the Board keeping in view the market value of the property, its location and the circumstantial merits of each case.

Effect by the sea erosion in the coastal areas of Dakshina Karnataka

\*320-B. SHRI B. IBRAHIM: Will the Minister of IRRIGATION be pleased to refer to the reply to Starred Question 145 given in the Rajya Sabha on the 18th June, 1980 and state the steps Government have taken in the coastal areas affected by the sea erosion in South Kanara districts of Karnataka?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): The information is being collected and will be placed on the Table of the House.

#### New drug policy

1201. DR. LOKESH CHANDRA:  
SHRIMATI AZIZA IMAM; SHRI  
BISHAMBHAR NATH PANDE:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state;

(a) whether a new drug policy is likely to be announced which is designed to provide incentives to enhance drug production; and

(b) whether pharmaceutical companies will be allowed to enhance their licensed production capacity?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The present drug policy of the Government which is based on the recommendations of the Hat'ni Committee on ' Drugs and Pharmaceuticals contains provisions for increasing drug production in the country.

(b) Yes, sir. Pharmaceutical companies will be allowed to enhance their

†Previously Starred Question No. 369 transferred from the 2nd July, 1980,

†Previously Unstarred Question I No. 753 transferred from the 20th. June, 1980.